Culturable

Written Answers

Name of the States

94

<b>1</b> 1	<del>.</del>		•				Culturable wasteland	Fallows other than culturable fallows	Totai
10.	Madhya Pradesh		.,	•			1980	911	2891
11.	Maharashtra					.•	1009	787	1796
12	. Manipur	•	٠.	•	٠		••	••	
13.	. Meghalaya .					٠	650	252	902
14.	. Nagaland						••	• •	
15.	Orissa , 4	٠	٠.				4 <b>2</b> 6	225	<b>6</b> 5 t
16.	Punjab , ,		•			٠.	65	2	67
17.	Rajasthan, .		• •	•			5705	2030	7735
18.	Tamil Nadu		•	`•			437	599	1036
19.	Tripura						7	2	9
20,	Uttar Pradesh					•	1536	395	2131
21.	West Bengal	•	`.					262	262
22.	Andaman & Nicoba	r				•	. 11	4	15
23.	Arunachai Pradesh		•	•			149	118	267
24.	Dadra & Nagar Ha	veli			•		3	• ••	3:
25.	Delhi			•	٠		ŧ	10	11:
<b>26.</b>	Goa, Daman & Diu		•	•	•		93	••	93:
27.	Lakshdweep .					•		• ••	• • •
28.	Mizoram;	•	.•	•			74	259	333
29.	Pondicherry	٠,	•		•	•	1		t
:	ALL INDIA						17057	9116	26173

## Hardships Suffered by the Rehabilitated inhabitants of Balapura Village, Kota, Rajasthan

632. SHRI NRIPATI RANJAN CHOUDHURY; SHRI JAHARLAL BANERJEE: DR. RAJAT KUMAR CHAKRABARTI; SHRI PHANINDRA NATH HANSDA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether Government have received any representation from the rehabilitated inhabitants of Balapura Village No. 2, P.O. Nahargarh Tehsil in District Kishanganj, Rajasthan, regarding the hardships suffered by them as the lands allotted to them are full of forests and are of hard soil which do not permit any cultivation being done there;
  - (b) if so, what are the details thereof;
- (c) whether it is a fact that the financial assistance for the construction of residential quarters which

was being given to them has also been stopped and the work on water supply system has not yet been completed; and

(d) if so, what action Government have taken or propose to take in this regard?

MINISTER OF STATE THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND RE HABILITATION (SHRI **RAM** KINKAR): (a) Yes, and (b) Sir. The representations were on alleged defective land, stoppage of cash doles and rations, slow progress in truction of houses, and on provision of dispensary and of drinking water. of school. The State Govern primary reported that the allotted ment have land is fertile; cash doles and rations given; houses have been are being constructed and within next two months they will be completed; drinking water has been provided by deepening the wells, besides mobile dispensaries, medical officer has posted at a close-by village so that adequate medical facilities be can available; and educational facilities have been provided by appointing by teachers and also constructing the primary school which will be com pleted soon.

- (c) No, Sir.
- (d) Does not arise.

## Setting up of a,, Education Commission

- 633. SHRI GUNANAND THAKUR: "Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether Government have received any proposals to sot up another Education Commission to formulate a new system of education for the country;
- (b) If so, what action Government have taken or propose to take in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) No such proposal is under consideration.

## Cordoning off surplus areas during procurement in West Bengal

- 634. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether it is a fact that the Central Government have not permitted the West Bengal Government to cordon off the surplus areas in the State during the recent Kharif procurement; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) • (a) Yes, Sir.

(b) Imposition of inter district res trictions as proposed by the State Government will be contrary to the national policy under which free movement of rice and paddy through out the country has been allowed.

## Central Aid to Bihar for Irrigation Facilities and Flood Control

- 635. SHRI GUNANAND THAKUR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether it is a fact that the Bihar Government have asked the Central Government for substantial financial assistance for provision of irrigation facilities and for measures to control floods in the State:
- (b). if so, what are the details thereof; and
- (c) what action Government have taken in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c) Central assistance to States is given in the form of block loans and